

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Misc Application in Disposed of Cases No. 96 of 2025  
In  
Original Application No. 78 of 2023**

**IN THE MATTER OF**

**Durga Singh Pawar**

**....PETITIONER**

**Rajendra Singh Dafoti & Ors.**

**....RESPONDENT**

**MEMO OF PARTIES (As per order dated 15.12.2025)**

**Durga Singh Pawar**

**....PETITIONER**

**VERSUS**

**1. State of Uttarakhand**

Through Chief Secretary,  
Government of Uttarakhand,  
New Building, Uttaranchal Secretariat, Fourth,  
4, Subhah Road, Dehradun, Uttarakhand-248001  
Email: [secy-cm-ua@nic.in](mailto:secy-cm-ua@nic.in)/[cs-uttaranchal@nic.in](mailto:cs-uttaranchal@nic.in)

(Respondent No.1)

**2. Uttarakhand Pollution Control Board**

94, Haridwar Road, Saket Colony, Dharampure, Haridwar Road,  
Nehru Colony, Saket Colony, Dharampure, Dehradun, Uttarakhand-248001  
Email: [msukpcb@yahoo.com](mailto:msukpcb@yahoo.com)

(Respondent No.2)

**3. Divisional Forest officer, Pithoragarh**

Mahatma Gandhi marg, Pithoragarh, Uttarakhand-262501  
Email: [dfopith-forest-uk@nic.in](mailto:dfopith-forest-uk@nic.in)

(Respondent No.3)

**4. District Magistrate, Pithoragarh**

Simalgair Road, Pithoragarh, Uttarakhand-262501  
Email: [dm-pit-ua@nic.in](mailto:dm-pit-ua@nic.in)

(Respondent No.4)

**5. M/s J D Minerals**

Proprietor- Shri Rajendra Singh Dafoti,  
Resident of B-54, Judge Farm, Chhoti Mukhani,  
District Nainital, Uttarakhand-263139

(Respondent No.5)

**6. State Level Environment Impact Assessment Authority, Uttarakhand**

Gaura Devi Paryavaran Bhawan, Third Floor,  
46-B, IT Park, Sahastradhara Road, Dehradun, Uttarakhand-248013  
Email: [seiaa.seac.uk@gmail.com](mailto:seiaa.seac.uk@gmail.com)

(Respondent No.6)